SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No.164/2022

VINEET VIJENDRA RATHI

Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS. Respondent(s)

(With appln.(s) for IA No.35092/2022-EXEMPTION FROM FILING AFFIDAVIT)

Date: 21-03-2022 This petition was called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay R Hegde, Sr. Adv.

Ms. Charu Mathur, AOR

Mr. Sushil Kumar Dubey, Adv.

Ms. Tanvi, Adv.

For Respondent(s) Mr. Kirtiman Singh, Adv.

Mr. Gaurav Sharma, Adv.

Mr. Waize Ali Noor, Adv.

Mr. Dhawal Mohan, Adv.

Mr. Prateek Bhatia, Adv.

Ms. Srirupa Nag, Adv.

UPON hearing the counsel the Court made the following O R D E R

- 1 None appears on behalf of the first and third respondents.
- 2 Liberty to serve the Central Agency, in addition.
- 3 We would request one of the Additional Solicitors General to assist the Court in the matter.
- 4 List the Writ Petition on 25 March 2022.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Court Master